COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 243 of 2016

Dated: 24th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

Telangana Offset Printers AssociationAppellant(s)

Vs.

Telangana State Electricity Regulatory Commission & Ors.Respondent (s)

Counsel for the Appellant(s) : Mr. Rohit Rao N.

Mr. Mukund P.Unny

Counsel for the Respondents(s) : Ms. D.Bharathi Reddy for R-1

Mr. Rakesh K.Sharma Mr.Nishant for R.2 to R.3

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on <u>11.09.2017.</u>

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt